

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

**RAJYA SABHA**  
**STARRED QUESTION NO. 231**  
**ANSWERED ON 21.03.2025**

**TRANSPARENCY IN RAILWAY TRANSFER POLICY**

\*231 SHRI SANJAY RAUT:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government is aware that railway employees face mandatory transfers along with promotions, leading many to refuse promotions;
- (b) if so, Government's response thereto;
- (c) whether Government is considering adopting the model suggested by Indian Railways S&T Maintainers' Union (IRSTMU), where employees are informed about vacant positions and allowed to prioritize their preferred locations for transfers;
- (d) whether the railway administration is working on a policy that allows employees to opt for transfers based on their preferences; and
- (e) whether the Railway Board is considering implementing a digital or merit-based system to make the transfer process more transparent and fair?

**ANSWER**

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND  
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

- (a) to (e) A Statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 231 BY SHRI SANJAY RAUT ANSWERED IN RAJYA SABHA ON 21.03.2025 REGARDING TRANSPARENCY IN RAILWAY TRANSFER POLICY**

(a) to (e): In Indian Railways, transfers/postings on promotions of the railway employees are carried out as per the prevailing guidelines/norms based on administrative, operational requirements and available vacancies. Very rarely, the employees refuse transfers on promotions.

In order to digitize the process of application for transfer, processing the cases and execute all the other associated modalities, Transfer Module of Human Resource Management System (HRMS) is used.

The Transfer Module provides for online application for all types of transfers, including Inter-Railway and Inter-Division transfers, through an online system which is completely transparent and allows for online tracking of transfer applications submitted by the applicant.

Further, the HRMS system enforces scrupulous compliance with the extant rules regarding processing the transfer applications by administration and ensures that all the applications are processed as per extant rules.

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